

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.263
Appeal/34(AHM)2023

Proceedings under Section 252(3) of Co. Act, 2013

IN THE MATTER OF:

Department Of Income Tax
V/s

Chamunda Rolling Mill Private Limited

.....Applicant

.....Respondent

Order delivered on: 18/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

For the Respondent : Ms. Rupa Suthar, Dy. RoC

ORDER

RoC seeks time to file reply in the matter. Other respondents are directed to file reply.

List for filing reply on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)